?3hri Y. B. Chavan.]

Papers laid

people because the basic approach is the democratic approach. The Naga people or the Mizo people, any people, they are Indian people, they are our own citizens. Our efforts will be to persuade them, our efforts will be to convince them. That is what I call the democratic approach.

#### PAPERS LAID ON THE TABLE

# I. APPROPRIATION ACCOUNTS OF THE DEFENCE SERVICES FOR THE YEAR 1965-66 AND RELATED PAPERS

### II. AUDIT REPORT, DEFENCE SERVICES, 1967

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers:—

- (i) Appropriation Accounts of the Defence Services for the year 1965-66 and Commercial Appendix thereto. [Placed in Library. Se No. LT-H65/67].
- (ii) Audit Report, Defence Ser-thereto. [Placed in Library. *See* No. LT-1164/67].

#### FINANCE ACCOUNTS OF CENTRAL GOV-ERNMENT FOR 1965-66

SHRI K. C. PANT: Sir, I also beg to lay Finance Accounts of the Central Government for the year 1965-66. [Placed in Library. *See* No, LT-1163/67].

### REPORT OF THE COMMITTEE OF MEMBERS OF PARLIAMENT ON EDUCATION, (1967)

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Sir, I beg to lay on the Table a copy of the Report of the Committee of Members of Parliament on Education (1967)—national policy on education.

SHRI BHUPESH GUPTA (West Bengal): Sir, I have a serious submission to make in this connection. We are now having the report laid on the Table of the House. On the very day when the recommendations were announced and the Government also announced its policy with regard to language, on the same day the A.I.R. made a broadcast for fifteen minutes against the decisions of the Government, against the policy •clearly indicating that it was interested in informing public opinion against it. I should like to know what is the policy of the Government. I should like to know whether the A.I.R. policy is the Government policy which permitted this kind of broadcast over the language question repudiating the Government's position and the recommendations of the Committee, or whether what we are getting from the hon. Minister represents the Government policy.

DR. TRIGUNA SEN: I cannot answer to this policy matter of the Ministry of Broadcasting. I personally have not heard what was discussed in the Radio. As soon as a decision was taken on this language issue by the Government. I placed it before the House the next day.

SHRI BHUPESH GUPTA: What I say is this. We are being given this thing. Another Minister on the same day when things were known arranged a broadcast directed against the decisions of the Government. Let him make an enquiry from the A.I.R. and let us know what exactly is the position.

SHRI G. RAMACHANDRAN (Nominated): I remember this talk on the Radio to which Mr. Bhupesh Gupta refers. It was somebody from the staff of the "Hindu"—I forget the name—he made a long speech in which he gave powerful support to the retention of English in the manner in which some of the people of India still want it to be retained. But no Minister was speaking. It was

a kind of opinion different from that of the Government. I am glad that the All India Radio gives people a chance to speak when opinions are different. Otherwise it is a kind of commandeering performance all the time.

SHRI BHUPESH GUPTA: Sir, I request you to ask the Minister to make an enquiry.

MR. CHAIRMAN; Let him explain what he wants.

SHRI BHUPESH GUPTA: He is very happy.

MR. CHAIRMAN: Have you finished, Mr. Ramachandran?

SHRI BHUPESH GUPTA: Are you happy?

SHRI G. RAMACHANDRAN: I am not happy about the broadcast, but I am saying that if the A.I.R. permits people with differences of opinion to express themselves on the Radio, it is a good thing that they are doing.

SHRI BHUPESH GUPTA: But on the same day you do not take birthday greetings to the graveyard nor give condolence when a person is born. On the day on which the policy was announced, the same day the same undecided, confused Government arranged a broadcast directed against the Government policy. At least the Government policy should have been explained and then somebody should have been asked to say what he had to say making it an opportunity for a different opinion to be expressed. I have no objection to it. But how is it that on the same day this thing happened? Therefore, I say this is a matter for investigation. It was an indictment of the hon. Minister. Every word that he was saying was indicated in the guise of a talk by la certain gentleman, and it is the duty of the Minister of Education to enquire from the media of propaganda, namely the All India Radio, as to how it behaves.

DR. TRIGUNA SEN: I do not think it requires an enquiry. Every member can express his opinion frealy. I welcome it.

## THE CINEMATOGRAPH (CENSORSHIP) THIRD AMENDMENT RULES, 1967

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): Sir, I beg to. lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Ministry of Information and Broadcasting Notification G.S.R. No. 976, dated the 13th June, 1967, publishing the Cinematograph (Sensorship) Third Amendment Rules, 1967. [Placed in Library. See No. LT-1065/67].

## THE NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND—MISCELLANEOUS (FOURTH AMENDMENT) REGULATIONS 1967

THE DEPUTY MINISTER IN THE MINISTRY HOME OF **AFFAIRS** (SHRI K. S. RAMASWAMY): Sir, on behalf of Shri B. R. Bhagat, I beg lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Ministry of Defence (Navy Branch) Notification S.R.O. No. 17/E, 5th July, 1967. dated the publishing Ceremonial, Conditions of the Naval Service and Miscellaneous (Fourth Amendment) Regulations, 1967 Library. See No. LT-Placed in 1112/67].

### STATEMENT RE GIFT OF WHEAT BY THE GOVERNMENT OF' AUSTRALIA

MR. CHAIRMAN: Mr. Shinde to make a statement.

THE MINISTER OF STATE IN' THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY AND COOPERATION (SHRI ANNASAHEB SHINDE): Sir, I am happy to inform the House that the Government of